

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36934/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BANWARI & ANR.

Respondent(s)

Date : 25-03-2022 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

As per postal tracking report notice issued to both respondents has been received back with postal remarks "Out for delivery, New Delhi, GPO". Hence, learned counsel for the petitioner shall within a period of two weeks file the fresh particulars of the said respondents and he shall also take fresh steps for the service of notice to them within the same period.

List again on 9.5.2022.

SAURABH PARTAP SINGH LALER
Registrar